

National Company Law Appellate Tribunal, New Delhi
Company Appeal (AT) (Insolvency) No. 82 of 2017

In the matter of :

J.K. Jute Mill Mazdoor Morcha

....Appellant

Vs.

Juggilal Kamalapat Jute Mill Company Ltd.

...Respondent

Present:

Appellant: Mr. Ashok Kumar Jain, Mr. Yash Raj Advocates

**Respondent: Mr. Sachin Datta, Senior Advocate, Mr. C.S.Chauhan,
Advocate.**

ORDER

19.03.2020 At request of both sides, the matter is adjourned for Admission '(After Notice)' to **21st April, 2020.**

[Justice Venugopal M.]
Member(Judicial)

[KanthiNarahari]
Member (Technical)

sr/nn